

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/13246/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 15th December, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAK/2022/4498 dated 13.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.12.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 17.12.2022 till the morning of 20.12.2022**, as prayed for. Further, the Addl. District & Sessions Judge, Baksa and in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/13247/A, dated , 15-12-2022

Copy to:

✓1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)
Piffon